

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 37079/2019

(Arising out of impugned final judgment and order dated 22-02-2019 in CRLA No. 5061/2003 passed by the High Court Of Judicature At Allahabad)

BAUWA @ ANUJ

Petitioner

VERSUS

STATE OF U.P.

Respondent

(FOR ADMISSION and I.R. and IA No.164131/2019-CONDONATION OF DELAY IN FILING and IA No.164134/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.164136/2019-EXEMPTION FROM FILING O.T.)

Date : 04-11-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner

Mr. Sanjay Mani Tripathi, Adv.
Mr. Kamal Kant Tripathi, Adv.
Mr. Vishal Tewari, Adv.
Ms. Anu Gupta, AOR

For Respondent

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(Deepak Guglani)
Court Master

(Dipti Khurana)
Court Master